

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 2nd MAY, 2024, 10:30 A.M.

CP (IB)/02/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	IL&FS Financial Services Ltd. Vs Adhunik Meghalaya Steels Pvt. Ltd
UNDER SECTION	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. Shaunak Mitra, Adv.
Ms. Kiran Sharma, Adv.

For Respondent (s) : Mr. D. N. Sharma, Adv.
Mr.Surya Prakash Chittawat, Adv.

ORDER

Heard the arguments of Mr. Shaunak Mitra counsel appearing for the applicant. At the request of the Corporate Debtor, matter adjourned to **08.05.2024** for hearing the submissions of the Corporate Debtor.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)